

SHIVRAJ BANAULA(GOVERNMENT CONTRACTORS
& GENERAL ORDER SUPPLIERS)

MOB: 9412092259

Jakhan Devi
Almora- 263601
(Uttarakhand)

E Mail - shivraj.banola@gmail.com

Ref : Date :

सेवा में,

माननीय राष्ट्रीय हरित प्राधिकरण नई दिल्ली

संदर्भ _ मूल आवेदन 614/2022 (रमेश भरत विसंजी बनाम उत्तराखण्ड सरकार)

महोदय,

दिनांक 05/09/2023 को माननीय प्राधिकरण द्वारा उपरोक्त संदर्भानुसार पारित आदेश के क्रम में मुझे चितई पंत तिराहे से पेटशाल सड़क मार्ग निर्माण के संबंध में दिनांक 13-09-2023 को ई-मेल के माध्यम से नोटिस प्राप्त हुआ है तथा प्रतिवादी 8 बनाया गया है, उक्त के संबंध में मेरा स्पष्टीकरण आपके संज्ञानार्थ निम्नानुसार प्रस्तुत किया जा रहा है _

1 __ महोदय लोक निर्माण विभाग निर्माण खंड अल्मोड़ा द्वारा चितई पंत तिराहे से पेटशाल लिंक मोटर मार्ग के 3.0 किलोमीटर निर्माण हेतु मेरे साथ दिनांक 07-05-2022 को नियमानुसार निविदा प्रक्रिया के तहत अनुबंध किया गया था ।

(संलग्न 1)

2 __ लोक निर्माण विभाग निर्माण खंड अल्मोड़ा द्वारा कार्य प्रारंभ की अनुमति के पश्चात विभाग द्वारा स्वीकृत संरेखण जिसमें जॉब पिलर निर्मित थे जिस संरेखण में मौजूद पेड़ों में निशान / छपान हुआ था उसी निर्धारित क्षेत्र में ही मेरे द्वारा ट्रेस कटिंग / मक डिस्पोजल स्थल निर्माण का कार्य सम्बन्धित विभागीय कर्मचारियों की निरंतर उपस्थिति / निरीक्षण में किया गया जिससे पूर्ण संतुष्ट होने के पश्चात मुझे इस कार्य का नियमानुसार भुगतान भी किया गया है किंतु लोक निर्माण विभाग के आदेशानुसार विगत वर्ष माह नवम्बर 2022 से मेरे द्वारा विभागीय आदेश के अनुपालनार्थ कार्य रोक दिया गया था । लोक निर्माण विभाग द्वारा पुनः

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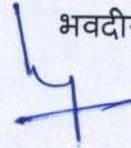
कार्य प्रारंभ आदेश प्राप्त होते ही मेरे द्वारा नियमानुसार पुरानी तय दरों पर ही कार्य प्रारंभ किया जाएगा ।

3_ महोदय, उक्त सड़क निर्माण कार्य लोक निर्माण विभाग (निर्माण खण्ड) एवं वन विभाग अल्मोड़ा के कर्मचारियों की उपस्थिति में किया गया है जिसमें मेरे द्वारा किसी भी प्रकार से वन संरक्षण अधिनियम 1980 का उल्लंघन नहीं किया गया है तथा भविष्य में भी किसी प्रकार से पर्यावरण को क्षति नहीं पहुंचाई जाएगी।

4 _ शिकायतकर्ता द्वारा निर्माण स्थल पर मौजूद मेरे प्रतिनिधि श्री जगदीश चौहान पर लगाए गए गुंडागर्दी संबंधी आरोप झूठे व बेबुनियाद हैं । मेरे प्रतिनिधि द्वारा बताया गया कि शिकायतकर्ता श्री रसेश भरत विसनजी से उनका कोई परिचय नहीं है कार्य प्रारंभ होने के प्रथम दिवस पर शिकायतकर्ता श्री रसेश भरत विसनजी स्वयं उनके पास आकर प्रलोभन देते हुवे कार्य रोकने का दबाव बना रहे थे जिसे मेरे प्रतिनिधि द्वारा अस्वीकार कर अनुबन्ध के तहत कार्य जारी रखा गया , इसी से क्रोधित होकर शिकायतकर्ता रसेश भरत विसनजी द्वारा गुंडागर्दी संबंधी मनगढ़ंत आरोप मेरे प्रतिनिधि पर लगा दिए गए ।

दिनांक 03-10-2023

भवदीय



शिवराज सिंह बनौला।

173
15/05/22

173
15/05/22

EXTRACT COPY OF BOND

Contract Bond No...01/SE-01/22

Dated 7-5-2022

Name of work जनपद अल्मोडा के अन्तर्गत विधानसभा क्षेत्र अल्मोडा के चितई पन्त तिराहे से हरिदत्त पेटशाली इण्टर कालेज पेटशाल तक लिक मोटर मार्ग में पार्ट 1 पार्ट 1 का निर्माण कार्य (किमी 1 से 3 कुल 3.00 किमी)।

Name of Contractor श्री शिवराज सिंह बनौला

Special Conditions General Condition of S.B.D. M.F.83 M.F.83 f no 79/97

Estimated Cost Rs.- 16135346.06

Tendered Cost Rs.- 16085405.14

Date of Start.- 7-05-2022

Date of Completion- 6-08-2023

Performance Security- 807000.00 vide rs 807000.00

Tdr no 0403892 Rs-807000.00 dt 26-04-2022

9BSR10
7521

It is certified that agreement of the above work in favour of the above contractor containing pages 1 to...160..... has been checked by me and it is in accordance with terms & conditions agreed upon. according to tender advisory committee. Tender should be published only after Technical sanction. BOP or schedule 'B' should not be revised after publication of tender.

Bond Prepared by me
(Camp clerk)

Divisional Accountant

06-05-2022

अल्मोडा विधानसभा,
अल्मोडा

Handwritten signatures and initials in blue ink.

E.E.

Revised

SCHEDULE "B" (11)

2021/2022-15

474

कार्य का नाम- जनपद अल्मोड़ा के अन्तर्गत विधानसभा क्षेत्र अल्मोड़ा के अन्तर्गत अल्मोड़ा घाट मोटर मार्ग के चिहई पन्त (हरिदत्त मोटशाली इण्टर कालेज से आगे) पेटशाल तक वैकल्पिक मोटर मार्ग का निर्माण कार्य।

Cost of Tender form- 5000+18%GST

Earnest money- Rs. 320000.00

Time of completion- 12 Months

Date of calling Tender- dt 27.11.2021

Validity of Tender- 120 days

S.No.

Item Of Work

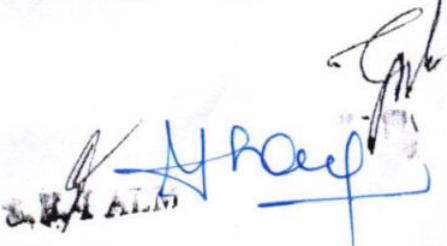
Date of opening Tender- dt 01.04.2022

S.No.	Item Of Work	Quantity	Unit	In figure	In words
1	Construction of back pillars of RR 1:6 stone masonry and Plastered with 1:4 Mortar, of length 300mm, width 300mm level as per Fig. 1600.1 (b) and Technical Specification Clause 1602.3 of MORD specifications	226.000	nos	242.20	Rs. two hundred forty two and twenty paise only
2	Construction of Job pillars of RR 1:6 stone masonry and Plastered with 1:4 Mortar, of length 400mm, width 400mm level as per Fig. 1600.1 (d) and Technical Specification Clause 1602.4 of MORD specifications	2.000	nos	589.90	Rs. five hundred eighty nine and ninty paise only
3	Excavation in soil in Hill side cutting in all t yeps of soil and rocks etc. as met as site work by mechanical means including lesd upto 30 m and lift upto 1.5 m as per L-section including disposal surplus excavated materials and debris as per direction of engineer in charge.	1.000	Job	4582265.21	Rs. forty five Lacs eighty two thousand two hundred sixty five only
4	FOR R/W AND B/W				
4.01	Excavation in foundation for retaining, breast walls etc, in all types of soils and rocks including all lead, lift and disposal of surplus material as per direction of engineer - in - charge, as per drawing and technical specifications Clause 305.1 of MORD Specification	620.100	cum	364.80	Rs. three hundred sixty four eighty paise only
4.02	Random Rubble Stone Masonry laid in 1:6 cement and sand mortar, in breast walls, retaining walls, parapets, scuppers, etc. including supply of all material, labour, T&P and royalties etc. complete as per drawing and technical specifications Clauses 702, 704, 1202 & 1203 of MORD	136.500	cum	3689.60	Rs. three thousand six hundred eighty nine sixty paise only
4.03	Random Rubble Stone Masonry laid Dry, in breast walls, retaining walls, etc. including supply of all material, labour, T&P and royalties etc. complete as per drawing and technical specifications Clauses 702, 704, 1202 & 1203 of MORD Specification	1226.850	cum	2053.20	Rs. two thousand fifty three twenty paise only
4.04	Hand Packed stone filling in back of wallls including cost of all materials, royalty, T&P etc. complete as per direction of Engineer-in- charge. (As per PWD Uttarakhand specifications)	103.550	cum	863.30	Rs. eight hundred sixty three thirty paise only
5	For 1m Span R.C.C Culvert				
5.01	Excavation in foundation for retaining, breast walls etc, in all types of soils and rocks including all lead, lift and disposal of surplus material as per direction of engineer - in - charge, as per drawing and technical specifications Clause 305.1 of MORD Specification	1335.060	cum	364.80	Rs. three hundred sixty four eighty paise only
5.02	Providing concrete for plain/ reinforced concrete in open foundations complete as per drawings and technical specifications Clause 802, 803, 1202 & 1203 Nominal mix 1:3:6	106.880	cum	6209.80	Rs. six thousand two hundred nine eighty paise only
5.03	Stone masonry in cement mortar for substructure complete as per drawing & technical specification Clauses 702, 704, 1202 and 1204 In cement mortar (1:5)	419.220	cum	3922.90	Rs. three thousand nine hundred twenty two ninety paise only


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	Random Rubble Stone Masonry laid in 1:8 cement and sand mortar, in breast walls, retaining walls, parapets, scuppers, etc. including supply of all material, labour, T&P and royalties etc. complete as per drawing and technical specifications Clauses 702, 704, 1202 & 1203 of MORD Specification	234.900	cum	3689.60	Rs. three thousand six hundred eighty nine and twenty nine paise only
05	Random Rubble Stone Masonry laid Dry, in breast walls, retaining walls, etc. including supply of all material, labour, T&P and royalties etc. complete as per drawing and technical specifications Clauses 702, 704, 1202 & 1203 of MORD Specification	48.600	cum	2053.20	Rs. two thousand fifty three and twenty paise only
5.06	Providing concrete for plain/ reinforced concrete in open foundations complete as per drawings and technical specifications Clause 802, 803, 1202 & 1203 Nominal mix (1:2:4)	5.480	cum	6905.70	Rs. six thousand nine hundred five and seventy paise only
5.07	Plain/reinforced cement concrete in substructure complete as per drawings and technical specification Clauses 802, 804, 805, 806, 807, 1202 and 1204 (For height upto 5 m) R.C.C. grade M 25	80.690	cum	8489.30	Rs. eight thousand four hundred eighty nine and thirty paise only
5.08	Supplying, fitting and placing HYSD bar reinforcement (Fe 415) in substructure complete as per drawings and technical specification Clauses 1002, 1005, 1010 & 1202 (The reinforcement steel shall be procured from original (primary) steel producers as per clause no. 2011.3.1 of MORD specifications (First revision'2014) and IS 1786:2008 clause no. 1.6)	60.250	qtl	7459.72	Rs. seven thousand four hundred fifty nine and seventy two paise only
5.09	Hand Packed stone filling in back of walls including cost of all materials, royalty, T&P etc. complete as per direction of Engineer-in-charge. (As per PWD Uttarakhand specifications)	198.870	cum	863.30	Rs. eight hundred sixty three and thirty paise only
6	Construction of coolie walling including supply of all material, labour, T&P etc. required for proper completion of the work as per direction of Engineer-in-charge. (As per PWD Uttarakhand specifications)	54.000	cum	1336.50	Rs. one thousand three hundred thirty six and fifty paise only
7	WBM Grading 1 Providing, laying, spreading and compacting stone aggregates of specific sizes to water bound macadam specification including spreading in uniform thickness, hand packing, rolling with three wheel 80-100 kN static roller in stages to proper grade and camber, applying and brooming, crushable screening to fill-up the interstices of coarse aggregate, watering and compacting to the required density Grading 1 as per Technical Specification Clause 405.	60.750	cum	2492.00	Rs. two thousand four hundred ninety two only
8	Construction of parapet as per drawing attached including all materials, labour and t&p etc.				
8.01	Excavation in foundation for retaining, breast walls etc, in all types of soils and rocks including all lead, lift and disposal of surplus material as per direction of engineer - in - charge, as per drawing and technical specifications Clause 305.1 of MORD Specification	11.690	cum	364.80	Rs. three hundred sixty four and eighty paise only
8.02	Providing concrete for plain/ reinforced concrete in open foundations complete as per drawings and technical specifications Clause 802, 803, 1202 & 1203 Nominal mix 1:3:6	12.240	cum	6209.80	Rs. six thousand two hundred nine and eighty paise only
03	Providing concrete for plain/ reinforced concrete in open foundations complete as per drawings and technical specifications Clause 802, 803, 1202 & 1203 Nominal mix (1:2:4)	19.140	cum	6905.70	Rs. six thousand nine hundred five and seventy paise only
8.04	Loose stone for parapet	12.760	cum	329.50	Rs. three hundred twenty nine and fifty paise only

A/E
Subst


 H. Prasad
 11/07/2018

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	White washing of parapet walls of CD work and tree trunks including preparation of surface by cleaning scraping etc. as per technical specifications Clause 1915	305.360	sqm	21.20	Rs. twenty one and twenty paise only
9	Surface Drains in Soil Construction of unlined surface drains of average cross-sectional area 0.40 sqm in soil to specified lines, grades, levels and dimensions. Excavated material to be used in embankment with a lift upto 3m and lead of 50 m (average lead 25 m) as per Technical Specification Clause 307.	2525.000	rmt	17.40	Rs. seventeen and fourty paise only
10	Kilometre Stone Reinforced cement concrete M15 grade kilometre stone/local stone of standard design as per IRC:8 fixing in position including painting and printing, etc as per drawing and Technical Specification Clause 1703				
10.01	Ordinary Kilometer Stone (Precast)	3.000	nos	2693.20	Rs. two thousand six hundred ninety three and twenty paise only
10.02	200 m stone (precast)	13.000	nos	738.70	Rs. seven hundred thirty eight and seventy paise only
11	Providing and Laying of Mechanically Woven Double Twisted Hexagonal shaped Gabions (Zinc plus PVC coated), of size 3mX1mX1m with two diaphragms at 1m interval, having mesh opening 100mmx120 mm, mesh wire diameter 2.7mm/3.7mm, edge/selvedge wire diameter 3.4/4.4 mm and lacing wire diameter 2.2/3.2 mm. (The work includes filling boulders in the gabions).	174.000	nos	9000.00	Rs. nine thousand only
12	Removal of Unsuitable Soil with Disposal upto 1000 m Removal of unsuitable soil including excavation, loading and disposal upto 1000 m lead but excluding compaction ground supporting embankment subgrade replacement by suitable soil, which shall be paid separately as per Clause 303.5.2 as per Technical Specification Clause 302.3.11	19193.640	cum	48.40	Rs. forty eight and fourty paise only

Conditions

All the works shall have to be carried out as per detailed P.W.D. specifications and as per directions of the Engineer-in-charge.

The quantities provided in Schedule 'B' are approximate and are liable to variation for which no extra claim shall be entertained.

माननीय सर्वोच्च न्यायालय के निर्देशों व वन संरक्षण अधिनियम 1980 के तहत समस्त प्रकार की भूमि अर्थात वन पंचायत, वन भूमि, आरक्षित वन, नाप, बंनप भूमि इत्यादि से खनन पर/पेड़ कटान पर रोक है। माननीय सर्वोच्च न्यायालय के निर्देशों/वन अधिनियम की किसी प्रकार की अवहेलना की समस्त जिम्मेदारी ठेकेदार की होगी।

शा0सं0 6447/111(2)/11-20/12 दि0 2.1.2013 के अनुसार Additional Performance Security जमा करनी अनिवार्य होगी तथा लाईविलिटी पीरियड शा0सं0 1426/111(2)/11-20 (सा0)/11 दि0 26.02.2013।

Seen

अनुबंध 5 प्रतिशत जमानत पर गठित होगा शेष 5 प्रतिशत ठेकेदार के देयक से काटी जायेगी।

PAN NO TAN NO.....Mobile No.....

I/We hereby agree to execute.....% above/below from above quoted rates/on quoted rates.

श्री 310 महाद्वय
विनिदा सांप्रति के आउटसोर्सिंग प्रदायक
महेश प्रसाद कुमार विनिदा सांप्रति सिविल एंजि
नराला के महाद्वय के नाम क्र 16085405.14

Signature of Contractor-
Address-

[Handwritten Signature]

calling le
Officer opening Tender
Officer recommending Tender
Officer accepting Tender
महेश प्रसाद कुमार
अनुबंध 5 प्रतिशत जमानत पर गठित होगा शेष 5 प्रतिशत ठेकेदार के देयक से काटी जायेगी।
शा0सं0 6447/111(2)/11-20/12 दि0 2.1.2013 के अनुसार Additional Performance Security जमा करनी अनिवार्य होगी तथा लाईविलिटी पीरियड शा0सं0 1426/111(2)/11-20 (सा0)/11 दि0 26.02.2013।
अनुबंध 5 प्रतिशत जमानत पर गठित होगा शेष 5 प्रतिशत ठेकेदार के देयक से काटी जायेगी।
PAN NO TAN NO.....Mobile No.....
I/We hereby agree to execute.....% above/below from above quoted rates/on quoted rates.